## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 07/(MAH)/2015 I.A. No. 36/2017 & 37/2017

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.10.2017

NAME OF THE PARTIES: Mr. Anand Achyutrao Kulkarni

V/s.

Shri Shivsagar Sugar and Agro Products Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

| S. No. | NAME DE   | SIGNATION                                    | SIGNATURE |
|--------|---|--|-----------|
| 1      | Preshont Ban  | Admorates                                    | THERE     |
|        | Sastra legal  | for Pesp.<br>1 to 6,8 to 11<br>16 to 18 & 20 |           |
| 2.     | Minalyti Nimbaha<br>ilb. s. D. Isrami<br>law chambers | or Adv. for Ry.19                            | Minbaher. |
| 3.     | satyajit Kakade                                       | Adv for pelitiones                           | X-101008  |

## ORDER

IA 386/2017 & 37/2017 IN TCP No.07/241, 397-398/NCLT/MB/MAH/2015

At request of the parties, list this matter on 17.10.2017

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

M. K. SHRAWAT

Member (Judicial)